## CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
## BENCH ALLAHABAD

(THIS THE 30th DAY OF November, 2009)

PRESENT:
*HON'BLE MR. A.K. GAUR, MEMBER-J*

**ORIGINAL APPLICATION NO. 623 of 2003**
(U/s, 19 Administrative Tribunal Act 1985)

Bijay Kumar S/o late Shri Lekh Ram, R/o Q. NO. 7-B,
Police Colony, EC. Railway, Mughalsarai, Chandauli, U.P.
. . . . . . .Applicant

By Advocate: Shri S.K. Mishra

Versus

1.   Union of India through the General Manager, East
     Central Railway, Hazipur.
2.   The Divisional Railway Manager, East Central
     Railway, Mughalsarai, Chandauli.
3.   The Senior Divisional Personnel Officer, East Central
     Railway, Mughalsarai, Chandauli.
4.   The Chief Medical Superintendent, East Central
     Railway, Mughalsarai, Chandauli, U.P
5.   The Chief Medical Director, East Central Railway,
     Hazipur.
. . . . . . . . . Respondents

By Advocate: Shri K.P. Singh
### ORDER

Shri S.K. Mishra, learned counsel for the Applicant has
vehemently argued that vide order dated 5.6.2003, the Inquiry
Officer has exempted the applicant from all charges leveled
against him. Learned counsel for the applicant produces a
copy of letter dated 5.6.2003 before me. Learned counsel for
the Applicant has filed report of enquiry officer, copy filed as
Annexure R-1.

2.   Having heard Shri S.K. Mishra, learned counsel for the
applicant, I hereby direct the applicant to prefer a detailed

representation within a period of 2 weeks from the date of receipt of a certified copy of this order annexing order dated 5.6.2003 and other relied upon documents. If said representation is filed by the applicant, the same shall be considered by reasoned and speaking order within a period of 3 months from the date of receipt of a certified copy of this order. As interim order is already continuing in this case, it is just and proper in the facts and circumstances of the case, till the disposal of representation, respondents shall be restrained not to recover the amount.

3.     With the aforesaid observations, O.A. is disposed of. No costs.

Member J.

Manish/-